

Central Administrative Tribunal

Patna Bench, Patna.

[Circuit Bench at Ranchi]

CP /51/38/2018

(Arising out of O.A 51/52/2014)

Date of Order:- 08.01.2019

C O R A M

Hon'ble Shri J. V. Bhairava, Member [J]

Hon'ble Shri Dinesh Sharma, Member [A]

Yashpal Singh s/o Sri Ashok Kumar Singh, aged 38 years resident of Dharhara Tomartola, P.O.- Dharhara, District-Munger (Bihar).

....Applicant

By Advocate : Shri M.A.Khan

Vs.

Union of India through Lalit Trivedi, General Manager, East Central Railway, Hajipur-844101 and two others.

..... Respondents.

By Advocate : Mrs. M.M.Pal

O R D E R (ORAL)

Per J.V. Bairavia, M [J]:- Joint submission has been made by the parties that the order passed by this Tribunal in O.A 52/2014 has be stayed by the Hon'ble Jharkhand High Court. It has been further submitted by the

counsels that the order/judgment of will follow future action of the case.

In the circumstances, there is no meaning to keep this CP alive, hence dropped. Notices issued to the contemnors stands discharged.

[Dinesh Sharma] M [A]

[Jayesh V. Bhairavia] M [J]

mks